

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.332**  
TO BE ANSWERED ON 20/07/2022

**Increasing drug abuse in educational institutions**

332 # Dr. Kirodi Lal Meena:

Will the Minister of Education be pleased to state:

- (a) whether Government is aware of the increasing cases of drug abuse in the educational institutions in the country;
- (b) if so, the State/UT-wise, details thereof;
- (c) whether Government has seized narcotics and psychotropic substances in educational institutions of the country; and
- (d) if so, the State/UT-wise number of such cases including Rajasthan reported in this regard during the last five years and current year, the year-wise details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION**  
**(DR. SUBHAS SARKAR)**

(a) to (d) There is no confirmed report to conclude that number of incidents of drug abuse are increasing amongst College and University students across the country. Nevertheless, the Government is committed to create a drug free healthy educational environment in various Higher Educational Institutions. The Government has *inter-alia* taken the following measures to ensure that drug abuse does not occur in Higher Educational Institutions (HEI):

- University Grants Commission (UGC) has communicated to all the universities for strict compliance of the provisions of “Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003” and Rules framed thereunder.
- UGC has also been issuing circulars from time to time for implementation of the actionable points of the National Policy on Narcotic Drugs and Psychotropic Substances, for addressing drug menace.
- All India Council for Technical Education (AICTE) organises three weeks induction programme on all aspects including drug abuse for students entering in the technical education system.

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